

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 184 of 2013 & IA No. 253 of 2013

Dated : 6th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **2nd April, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member